NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No. 43/(MAH)/2013 CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 05.10.2016

NAME OF THE PARTIES:

Shri Ashvin Morarjee Shah

M/s. Satellite Healthcare Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

S. No. NAME DESIGNATION SIGNATURE Jyoh: Charpady pollocate Acherhody

For petitioner

Order

CP No. 42/397-398/CLB/MB/MAH/2013

At request of the Petitioner Counsel, list this matter for hearing on 25.10.2016.

sd/-

B.S.V. PRAKASHKUMAR

Member (Judicial)

sd/-

V. NALLASENAPATHY

Member (Technical)